

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5365
ANSWERED ON:27.04.2015
INCREASED PENSION UNDER EPS
Bharathi Mohan Shri R.K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether minimum monthly pension of Rs. 1,000 under Employees Pension Scheme EPS-95 has been implemented; and
(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b) The Government has notified a minimum pension of Rs.1,000/- per month under Employees' Pension Scheme, 1995 vide G.S.R. No. 593 (E) dated 19.08.2014 with effect from 01.09.2014 for the year 2014-15. Approximately 19.5 lakh pensioners have been benefitted by this measure of the Government which resulted in additional outgo of Rs. 439.46 crore. Month-wise details of beneficiaries and expenditure towards Minimum Pension is at Annex A and the State/UT-wise number of pensioners benefitted by this measure of the Government during February, 2015 is at Annex B.